[Translation]

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN): Mr. Speaker, Sir, it is a tragic incident. I had gone to Bhopal for the inaugaration of rail reservation and other works. I got the information after coming back from there. Sir, this accident took place between Guna and Tanwata - a desolate place where there is no arrangement of signalling. The gateman closes the gate after seeing the train. But the situation is different there. The gateman was aready present and he closed the door. There is road breaker also and after crossing that breaker, the bus collided. The passengers of the bus were shouting to stop the bus since the train was approaching but the driver continued driving rashly and consequently gateman was killed and the bus collided with the train. What is the fault of train driver in it....(Interruptions)

SHRI PRABHU DAYAL KATHERIA: Mr. Speaker, Sir,...(Interruptions). The people have been massacred...(Interruptions)

MR. SPEAKER: You have been provided two-three opportunities. I cannot always provide you opportunity.

SHRI PRABHU DAYAL KATHERIA : Sir, it is very important...(Interruptions)

MR. SPEAKER: It is important.

[English]

You listen to me. If you want some relief, you can raise the matter under some rules. You have raised it three times and the Government has responded to it.

[Translation]

SHRI PRABHU DAYAL KATHERIA : The entire family is being destroyed...(Interruptions)

MR. SPEAKER: That I know but please listen to me. You have already raised this matter three times but the Government has not replied to it because it is not obligatory for the Government to reply to the matters raised in Zero Hour.

(Interruptions)

[English]

MR. SPEAKER: I have given that direction last time also. Shri Vajpayee, you also spoke on that occassion.

(Interruptions)

[Translation]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Sir, you are right that raising of matter once should be enough. It need not be raised again and again but the situation is that all the children of the family disappeared with the truck and there is no trace of them even after 23 days...(Interruptions)

[English]

MR. SPEAKER: Shri Srikant Jena, listen to this, please. Three members of the family of the hon. Member have been missing for the last 21 days. He had raised this matter on the floor of the House. I had said on that day that the Government should kindly look into this. So, please find out the details as to where these people are. Kindly ask the Uttar Pradesh Government to give the report and inform the Member accordingly. Whatever information you get, inform the Member, please.

[Translation]

SHRI SHYAM BIHARI MISHRA (Bilhaur): Mr. Speaker, Sir, Harijans were massacred in my Parliamentary Constituency. I have given Notice for that...(Interruptions) It is a matter pertaining to the massacre of Harijans but I am not being provided an oportunity to speak while, you allowed 15 members to speak.

12.26 hrs.

MATTERS UNDER RULE 377

(i) Need to Declare Support Price of Potato and take measures for Promoting its Export

[Translation]

SHRI CHANDRABHUSHAN SINGH (Kannauj): Mr. Speaker, Sir, this year has witnessed the record production of potato. All the cold storages of Uttar Pradesh have been over stuffed...(Interruptions)

MR. SPEAKER: Please do not deliver speech. Read only what you have given in writing.

SHRI CHANDRABHUSHAN SINGH: As a result thereof the price of potato has sealed down from Rs. 260 to Rs. 140-150 per quintal which has posed a crisis before the potato growers. If the situation is not brought under control, the production of potato will cover down in future...(Interruptions)

[English]

MR. SPEAKER: In respect of matters under rule 377, you should read what is written there. Do not go outside it. Nothing will go on record. I will not allow you like this.

[Translation]

SHRI CHANDRABHUSHAN SINGH: Therefore, Union Government is requested that it should declare the minimum support price of potato in the larger interest of the potato growers and the purchase of potato by the Government agencies should be started and the immediate export of potato by the Agriculture Produce and Export Development Authority should be undersaked.